

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

122. M.A. 1741/2019

M.A. 1742/2019 IN C.P.(IB)-3119(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.05.2024**

NAME OF THE PARTIES: India Asset Growth Fund Through Esssel

Finance Advisors & Managers LLP &

Anr

V/s.

Rashmi Housing Pvt Ltd

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **04.07.2024**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

//NSW//

Sd/-

LAKSHMI GURUNG
Member (Judicial)